

(c) The Bill provides for payment of House Rent Allowance to workmen subject to certain conditions.

(d) and (e). The proposed law being a State Law, will be applicable only in the State of Maharashtra.

Programme to Boost the Production of Heavy Water

241. SHRI M. RAGHUMA REDDY :
SHRI DHARAM PAL SINGH
MALIK :

Will the PRIME MINISTER be pleased to state :

(a) the details of the proposal/programme chalked out by Government to boost the production of heavy water in the country ;

(b) the time by which demand of heavy water will be met indigenously ; and

(c) the financial implications thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) In addition to five operating Heavy Water Plants and Nangal, Tuticorin, Baroda, Talcher and Kota, two plants are under construction at Thal and Manuguru scheduled for completion in February 1987 and April 1988 respectively. In addition, a proposal for another Heavy Water Plant at Hazira is also under consideration.

(b) The capacities of the existing and the planned heavy water plants are such as to ensure self-sufficiency with respect to heavy water for the nuclear power programme. For the Rajasthan Station, the make-up requirement is being met through imports from the Soviet Union under an existing agreement.

(c) The requirement of funds for VII Plan for heavy water programme has been assessed at Rs. 1150 crores. The actual allocation is under discussion with the Planning Commission.

[Translation]

S.M. Gore Committee Recommendations on Police-Public Relations

242. SHRI VISHNU MODI :
SHRI SHANTI DHARIWAL :
PROF. RAMKRISHNA MORE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the various difficulties being faced in implementing the recommendations of the Committee headed by Shri S.M. Gore ;

(b) if so, whether Government have taken any concrete steps to implement the recommendations of Gore Committee to create an atmosphere of trust between the police and the people ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (d). The Government of India had appointed a Committee under the Chairmanship of Prof. M.S Gore in 1971 to suggest the measures for bringing about improvements in the working of the police. The Committee submitted its report in 1973 and made a large number of recommendations including ways and means of improving the relations between the police and the public and certain other pre-requisites to the efficient and effective functioning of the police force in the country. Police being the State subject, the report containing the recommendations made by the Committee had been forwarded to the State Governments for taking appropriate action. The attention of the State Governments has been drawn from time to time towards the need for implementation of these recommendations. The major difficulty encountered by the State Governments relates to financial resources. The Central Government under the Scheme of Modernisation of State Police Forces is providing funds for training aids to the State Governments.